



## HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF APPEAL UNDER STATE FINANCIAL CORPORTATION (SINGLE BENCH) READY MATTERS  
AS ON 31-05-2024

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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	AUSFC/1/2015	EDC LIMITED REP. BY ITS DEPUTY GENERAL MANAGER. VS GOA EPS PRODUCTS (P) LTD. AND 3 ORS.,	ADV. DEVIDAS PANGAM	J.

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ASSISTANT REGISTRAR  
HIGH COURT OF BOMBAY AT GOA,  
PORVORIM - GOA

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